



**GOVERNMENT OF JAMMU AND KASHMIR
JAL SHAKTI DEPARTMENT
CIVIL SECRETARIAT, JAMMU/ SRINAGAR**

NOTIFICATION.

Srinagar, the 7th of June, 2026

S.O. 160. - In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor of the Union Territory of Jammu and Kashmir is pleased to direct that the amendments effected to the Jammu and Kashmir Engineering (Gazetted Service) Recruitment Rules, 1978, vide notification SRO-14 of 2016 dated 15th January 2016 by the Jal Shakti Department (formerly PHE, I&FC) are hereby rescinded ab-initio.

By order of the Lieutenant Governor.

Sd/-

(Shaleen Kabra) IAS

**Financial Commissioner/ Additional Chief Secretary
Jal Shakti Department**

No. JSD-GS/23/2022-A-JSD (CC.No. 7083599)

Dated: - 07.06.2026

Copy to the: -

Ministry of Home Affairs (Attn: Additional Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi).

Copy also to the: -

1. Office of the Hon'ble Lieutenant Governor, J&K (through Principal Secretary to the Hon'ble Lieutenant Governor, J&K).
2. Office of the Hon'ble Chief Minister, J&K (through Additional Chief Secretary to the Hon'ble Chief Minister, J&K).
3. Office of the Hon'ble Minister, Jal Shakti Department, J&K (through OSD to Hon'ble Minister, Jal Shakti Department, J&K).
4. Office of the Chief Secretary, J&K (through PS).
5. Office of the Financial Commissioner (ACS), Jal Shakti Department (through PS).

Copy also to the: -

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Commissioner/ Secretary to the Government, General Administration Department.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Principal Resident Commissioner, J&K Government, New Delhi.
8. Chairperson, J&K Special Tribunal.
9. Director General, J&K Institute of Management, Public Administration and Rural Development.
10. Mission Director, Jal Jeevan Mission, J&K.

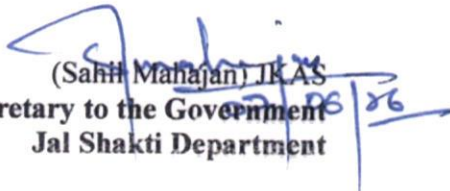
11. All Deputy Commissioners.
12. Chief Executive Officer, J&K Economic Reconstruction Agency, J&K.
13. Managing Director, J&K Power Development Corporation.
14. Commissioner, Srinagar Municipal Corporation, Srinagar.
15. Commissioner, Jammu Municipal Corporation, Jammu.
16. Chief Executive Director, Wular Conservation and Management Authority.
17. Vice Chairman, Lake Conservation and Management Authority.
18. Vice Chairman, Jammu Development Authority.
19. Vice Chairman, Srinagar Development Authority.
20. Secretary, J&K Public Service Commission.
21. Director Estates, Jammu/Kashmir.
22. Director Information, J&K.
23. All Heads of the Department/Managing Directors.
24. All Chief Engineers.
25. Chief Engineer, Ranjit Sagar Dam/Shahpur Kandi Project, Government of Punjab.
26. Secretary, J&K WRRRA.

Copy also to the: -

1. Director, Archives, Archaeology and Museums, J&K.

Copy also to the: -

1. Director Finance, Jal Shakti Department.
2. All Gazetted Officers of Jal Shakti Department
3. All Section Officer of Jal Shakti Department
4. Incharge website, Jal Shakti Department.
5. Monday Return file (w.2.s.c).


(Sahil Mahajan) JKAS
Under Secretary to the Government
Jal Shakti Department